

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-234**  
IB - 530/ND/2020

**IN THE MATTER OF:**

Quippo Infrastructure Ltd  
Vs.  
SKA Infrastructure Pvt Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 of IBC Code, 2016

Order delivered on 10.12.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Advocate Saksham Babba, Advocate Gaurav Mahajan  
For the Respondent :

**ORDER**

Due to paucity of time, re-notify the case on 07.01.2021.

-Sdr

(K.K. VOHRA)  
MEMBER (T)

-Sdr

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)